## IRREGULARITIES IN POST-MATRICULATION SCHOLARSHIPS

- 1149. SHRI SURAJ PRASAD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether the Central Vigilance Commission received any complaints from Members of Parliament in the month of December, 1968 regarding irregularities in the case of 1,40.300 applications for postmatriculation scholarships given by the Delhi Administration in the year 1967-68; and
- (b) if so, what are the findings of the enquiry conducted by the chief of the Central Vigilance Commission in this regard?

# शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) : (क) जी हां।

(ख) केन्द्रीय सतर्कता आयोग अभी तहकी-कात कर रहा है।

fTHE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF V.K. R.V. RAO): (a) Yes, Sir.

(b) The Central Vigilance Commission is still making enquiries.]

## CASES AGAINST POLICEMEN WHO PARTICIPATED IN POLICE AGITATION

1150. SHRI GODEY MURAHARI:

SHRI CHITTA BASU:
SHRI DWIJENDRALAL SEN
GUPTA:
SHRI G. BARBORA:
SHRI M. V. BHADRAM:
SHRIMATI VIDYAWATI
CHATURVEDI:

SHRI RATTAN LAL JAIN: DR. B. N. ANTANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a^ whether it. is a fact that Governmen have decided to withdraw the cases against al the Central Government employees except those involved in violent activities who participated in the token strike of September, 1968;
  - f | English translation.

- (b) whether Government are also considering to withdraw the cases against the policemen who were arrested and are standing trials in connection with the police agitation of April, 1967;
- (c) if the answer to part (b) above be in the negative, the reasons therefor; and
- (d) the expenditure that has been incurred so far in instituting the cases against policemen

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) No, Sir.

- (b) No, Sir.
- (c) Considering the nature of offences and the absolute necessity to preserve discipline in a force charged with the maintenance of law and order, it was decided that it would be against the public interest to withdraw the cases and that the law must be allowed to take its course.
- (d) So far an approximate amount of Rs. 1,26,607.75 has been incurred in this connection upto 28th February, 1969.

#### सार्वजनिक सभा में श्री बी० पी० मौर्यका भाषण

- 1:51. श्रीमती विद्यावती चतुर्वेदी: क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार का ध्यान दिनांक 31 जनवरी, 1969 के 'बीर अर्जुन' में प्रकाशित इस आशय के समाचार की और दिलाया गया है कि रिपब्लिकन पार्टी के नेता श्री बी० पी० मीर्यं ने एक सार्वजनिक सभा में कहा कि यदि इस बार वर्तमान सरकार मजदान द्वारा नहीं बदली गई तो वह शोषित वर्ग की एक सरकार बनाएंग, चाहे इसके लिए हिंसात्मक उपाय क्यों न अपनाने पड़ें; और
- (ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

## [SHRI B. P. MAURYA'S SPEECH AT PUBLIC MEETING

- 1151. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister o HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the news item published in 'Vir Arjun' dated the 31st January, 1969 to the effect that the Republican Party Leader, Shri B. P. Maurya, stated at a public meeting that if the present Government is not changed through votes this time, he would form a Government of the exploited even though violent means may have to be adopted; and
- (b) if so, what is the reaction of Government thereto? ]

### गृह-कार्यं मंत्रालय में उपमंत्री (श्री के॰ एस॰ रामस्वामी): (कं) तथा (ख) तथ्य मालूम किये जा रहे हैं।

+[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b) Facts are being ascertained.]

# $\begin{array}{ccc} \textbf{TRIAL OP POLICEMEN WHO PARTICIPATED IN} \\ \textbf{POLICE} & \textbf{AGITATION} \end{array}$

1152. DR. B. N. ANTANI:

SHRI M. V. BHADRAM:

SHRI GODEY MURAHARI:

SHRI G. BARBORA:

SHRI CHITTA BASU:

SHRI DWIJENDRALAL SEN GUPTA:

SHRI RATTAN LAL JAIN:

SHRI B. D. KHOBARAGADE:

SHRIMATI VIDYAWATI CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Central Government employees arrested in Delhi in connection with the token strike of September, 1968 numbering about 2,500 are standing trials in the courts at New Delhi and Tis Hazari;
- (b) whether any discrimination has been made in regard to the cases of the policemen numbering about 1,000 connected
  - j[ ] English translation.

with the police agitation of April, 1967 in Delhi who are being tried in the Special Courts located in Civil Lines Police Station where there are no facilities available as at New Delhi and Tis Hazari Courts;

- (c) whether it is a fact that some incidents have happened in the Courts located at Civil Lines Police Station in which the policemen under trial have been beaten and some of the Defence Counsels insulted by the police officials there;
- (d) whether it is also a fact that the policemen had submitted written complaints to the District Magistrate, Delhi Bar Association and the Hon'ble Chief Justice of Deihi High Court impressing upon them that in the interest of justice, they be tried at New Delhi and Tis Hazari Courts like others; and
- (e) the details of the complaints and the action taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Central Government employees arrested in connection with the token strike of September, 1968 are standing trial in the courts at New Delhi and Tis Hazari.

- (b) No, Sir.
- (c) No, Sir.
- (d) and (e) A reference was received praying that the venue of the courts be shifted from its present site. However, it was decided to continue the courts at the existing site.

1153. [Transferred to the 25/A March, •969.]

#### कार्यालयों के नामों का हिन्दी में रखा जाना

- 1154 श्री मान सिंह वर्माः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:
- (क) भारत सरकार के विभिन्न मंत्रालयों और विभागों में 1962 से 1968 तक कितने नये कार्यालय बनाये गये:
- (ख) उनमें से कितने कार्यालयों के नाम हिन्दी में अथवा अन्य भारतीय भाषाओं में रखे गये:
- (ग) जिन कार्यालयों के नाम अंग्रेजी में रखे गये हैं उन्हें हिन्दी में न रखने के क्या कारण है; और